

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No.1741 of 1996

New Delhi this the 10th day of September 1996

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Smt. Ankur Bhardwaj  
wife of Sh. Ashok Bhardwaj  
working as an LDC in the  
Dte. of Employment  
Government of NCT of Delhi  
2, Battery Lane, Delhi-110 007  
R/o 54 (MS) Timarpur  
Delhi.

...Applicant.

(By Advocate: Sh. B.Krishan)

2. Sh.B.D.Bhardwaj  
Retired as Audit Officer  
Posts & Telecommunication Audit Office  
New Delhi  
R/o 54 (MS) Timarpur  
Delhi - 110 007

...Second applicant

Versus

1. Director of Estates  
Dte. of Estates  
4th Floor, C-Wing  
Nirman Bhawan  
New Delhi- 110 011.

2. The Estate Officer  
Dte. of Estates  
4th Floor, B-Wing  
Nirman Bhawan  
New Delhi.

...Respondents.

(By Advocate: Sh. M.M.Sudan)

O R D E R (Oral)

After making submission for quite some time, learned  
counsel for the applicant seeks permission to withdraw the  
application. Permission is granted. The application is closed  
as withdrawn.



[A.V.Haridasan]

Vice Chairman (J)

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